

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 228
33/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer, Ward 22(4) New Delhi

...APPELLANT

Vs.

RoC (M/s. Satkar Container Transportation Pvt. Ltd.) ...RESPONDENT

Section

Under Section 252

Order delivered on 05.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

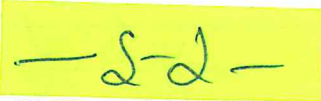
**:Ms. Lakshmi Gurung, Sr.
Standing Counsel, Mr. Talha A
Rahman, Jr. Standing Counsel,
Mr. Mohd Shaz Khan and Mr.
Udit Atul Kokanthankar,
Advocate**

For the Respondent

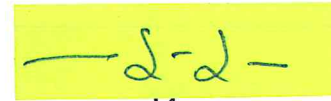
:Mr. Alok Pandey, AROC

ORDER

Learned counsel for the Income Tax Department is present. AROC is present. List the case on 23rd April, 2020.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**